

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
RAJYA SABHA

UNSTARRED QUESTION NO.811

ANSWERED ON 14.12.2022

Schemes to construct new school buildings and classrooms in Tamil Nadu

811. SHRI K.R.N. RAJESH KUMAR:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Ministry has received any proposal from the State of Tamil Nadu for new school buildings and classrooms;
- (b) whether Ministry has any scheme to construct new school buildings and new classrooms for the State owned schools;
- (c) if so, the details of the schemes and funds allocated, State-wise;
- (d) whether there is any provision to construct new school buildings and new classrooms in any other schemes which are operated by the Ministry; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SMT ANNPURNA DEVI)

(a) to (e) : Education is in the concurrent List of the Constitution and most of the schools are under jurisdiction of concerned States and UTs. State and UT Governments are the appropriate Governments under Right to Children to Free and Compulsory Education (RTE) Act, 2009, and have responsibility and mandate to provide school infrastructure in schools in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective RTE rules.

The Department of School Education and Literacy, Ministry of Education is implementing Samagra Shiksha from 2018-19 to support States and UT, including state of Tamil Nadu for ensuring equity and inclusion at all levels of schools education. Under Samagra Shiksha, States and UTs are supported for strengthening of existing government schools, and for creation and augmentation of infrastructure facilities based on the gaps determined from Unified District Information System for Education (UDISE+) and proposals received from respective

State/UT. The need for schools and also the infrastructural facilities in schools are worked out every year by the respective State/Union Territory on incremental basis depending on their need and priority and reflected in their Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education and Literacy in consultation with the States and UTs.

During 2022-23, State of Tamil Nadu has included a proposal in the AWP&B for approval of 582 additional classrooms under Samagra Shiksha as per following details:

SN	Category of schools	Number of additional classrooms proposed by State	Number of additional classrooms approved by Project Approval Board (PAB)
1	Elementary	426	43
2	Secondary	70	32
3	Higher Secondary	86	49
	Total	582	124

The State/UT-wise details of budget estimates approved during Financial Year 2022-23 under Samagra Shiksha for new schools and additional classrooms is at **Annexure**.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA UNSTARRED QUESTION NO.811 TO BE ANSWERED ON 14.12.2022 REGARDING SCHEMES TO CONSTRUCT NEW SCHOOL BUILDINGS AND CLASSROOMS IN TAMIL NADU

State/UT-wise details of Budget Estimates under Samagra Shiksha for New School and Additional Classroom during FY 2022-23

(Rs. In Lakh)

Sl.no.	Name of State	New School	Additional Classroom
1	ARUNACHAL PRADESH	0	208.95
2	ASSAM	3955.25	5328.3
3	BIHAR	0	24440.1
4	CHHATTISGARH	705.92	1471.85
5	DELHI	0	148.68
6	DND - DNH	0	61.55
7	GUJARAT	0	1337.98
8	HARYANA	0	4772.78
9	HIMACHAL PRADESH	0	251.42
10	JAMMU AND KASHMIR	140.4	6159.34
11	JHARKHAND	0	2208.7
12	KARNATAKA	1224	651.2
13	KERALA	0	785.5
14	LADAKH	265.4	48.5
15	MADHYA PRADESH	2839.2	0
16	MAHARASHTRA	0	576.14
17	MANIPUR	3683.6	1174.9
18	MEGHALAYA	625.68	0
19	MIZORAM	1767.54	87.85
20	NAGALAND	0	646.62
21	ODISHA	5801	11855.46
22	PUNJAB	0	856.14
23	RAJASTHAN	4824.6	1965.42
24	TAMIL NADU	0	2501.9
25	TRIPURA	604.8	1667.92
26	UTTAR PRADESH	7035.56	9723.65
27	UTTARAKHAND	36.67	440.63
28	WEST BENGAL	0	9866.61
	Total	33509.62	89238.09

Source: PRABANDH